

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4798  
ANSWERED ON:08.12.2010  
BAN ON REPORTING CHINESE INTRUSION  
Mohan Shri P. C.;Pandurang Shri Munde Gopinathrao

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether intrusion by China in Indian territory has been increasing constantly;
- (b) if so, the details thereof for the last one year, till date;
- (c) whether the media is not getting the news of intrusion because of undeclared restriction on Indian press by the Government with regard to reporting of activities going-on in Himalayan territory; and
- (d) if so, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (d) China disputes the International Boundary between India and China. There is no commonly delineated Line of Actual Control (LAC) between the two countries. From time to time, on account of differences in the perception of the LAC, situations have arisen on the ground that could have been avoided if we had a common perception of the LAC. Government regularly takes up any transgression along the LAC with the Chinese side through established mechanisms including border personnel meetings, flag meetings and diplomatic channels. There has been no change in this regard. Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it. There are no specific restrictions on Indian press in this regard.